

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

84. C.P.(IB)-663(MB)/2021

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.07.2021**.

NAME OF THE PARTIES: U S Realty Private Limited
V/s.

Arunachal Pradesh Infrastructure Development Corporation Limited

SECTION : Sec 9 of IBC 2016

ORDER

1. By the order of this Bench, the matter is adjourned to 16.11.2021.

Sd/-

CHANDRA BHAN SINGH
Member(Technical)
Date : 23.07.2021

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

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